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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.144/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M.

Name	of the Company	Sarfaraz Alam -Versus-I	Pan Pacific Courier Pvt.Ltd. &	Ors
U	nder Section	397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of Signature wit date	
1.	ARINDAM M	UKHERIEE	pedition en	Achopenie

AVIRUP CHATTERJEE

22/11/17

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

We have passed order on 10/10/2017 for filing written submissions but none of the parties have filed their written submissions. Both the parties are directed to file their written submissions within 3 weeks from today.

List on 01/01/2018.

Sd

(Jinan K.R.) Member ()

(V.P.Singh) Member (J)

Sd